

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

CUSTOMS Appeal No. 11040 of 2016-DB

(Arising out of OIA-AHD-CUSTOM-000-APP-005-15-16 Dated-19.04.2016 passed by Commissioner of Customs -AHMEDABAD)

INTAS PHARMACEUTICALS LIMITED

2ND FLOOR, CHINUBHAI CENTRE,
ASHRAM ROAD,
AHMEDABAD-GUJARAT

.....Appellant

VERSUS

C.C.,-AHMEDABAD

CUSTOM HOUSE, NEAR ALL INDIA RADIO,
NAVRANGPURA, AHMEDABAAD-GUJARAT

.....Respondent

APPEARANCE:

None appeared for the Appellant

Smt. Bina D. Jani, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA (JUDICIAL)**

Final Order No. A/ 10495 /2023

DATE OF HEARING:17.03.2023
DATE OF DECISION:17.03.2023

RAJU

The appellant has sought to withdraw the appeal vide letter dated 16.03.2023. The appeal is dismissed as withdrawn.

(Dictated and Pronounced in the open court)

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha